

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 223**  
**(CAA)-31/ND/2022**

**IN THE MATTER OF:**

**Hybrid Engineering Consultants  
Pvt. Ltd. and P.P Syntex Pvt. Ltd.**

...

**Applicant**

**Under Section: 230-232**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notify to 14.06.2024.

**Sd/-**  
**(COURT OFFICER)**